

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated: 28 .08.2023

No. 481A : The Judicial Officers of the rank of Civil Judge (Junior Division) named in column no. 2 of the table given below are hereby appointed as Judicial Magistrate in the Judgeships to be stationed ordinarily at the places mentioned in column no. 3 of the table.

Further in exercise of the powers conferred under Sub Section (3) of Section 11 of the code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court are pleased to confer upon the officers named below, the powers of a Judicial Magistrate 1st Class for the District noted against their names in column no.4 of the table, and

In exercise of the powers conferred under Sub Section (3) (a) of Section 12 of the said Criminal Procedure Code, the Officers are designated as the Sub-Divisional Judicial Magistrate for the Sub-Division noted against their names in column no.5 of the said table.

Sl. No.	Name of the Officers, designation and place of present posting.	(a) Designation at the new station. (b) Place where the Officer is to be stationed at ordinarily (c) Name of the Judgeship in which appointed on transfer.	Name of the District	Name of the Sub-Division
1.	2.	3.	4.	5.
1.	Sri Alok Ranjan J.M. 1 st Class, Gopalganj	(a) Judicial Magistrate (b) Mohania (c) Kaimur	Kaimur	Mohania
2.	Sri Shambhu Kumar Gupta J.M. 1 st Class, Gopalganj (Under orders of transfer and posting as S.D.J.M., Mohania.)	(a) Judicial Magistrate (b) Bagaha (c) West Champaran	West Champaran	Bagaha

The transfer and posting of Sri Alok Ranjan, J.M. 1st Class, Gopalganj as Sub Divisional Judicial Magistrate, Bagaha and Sri Shambhu Kumar Gupta, J.M. 1st Class, Gopalganj as Sub Divisional Judicial Magistrate, Mohania notified vide Court's notification no. 374A dated 05.08.2023 issued vide Memo. No. 51823-51882 dated 05.08.2023 is hereby recalled.

By order of the High Court,
Sd/- R.P. Mishra
Registrar General

Memo. No. 57162-57192 / Dated, Patna the 28 .08.2023

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E)

↖ Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (IT)-cum-CPC, Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna/ Officer on Special Duty, Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna / S.O. I/C, Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna / S.O. I/C, Vigilance Cell, Patna High Court, Patna / S.O. I/C, Legal Cell II, Patna High Court, Patna /The Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / The District and Sessions Judges Gopalganj/ Kaimur at Bhabhua/ West Champaran at Bettiah/ Madhubani/ Supaul/ Kishanganj/ Araria/ East Champaran at Motihari for information (and communication to the officers concerned).

The officers may be directed to make over charge of their present assignment in such a way so as to join their new assignment within 21 days on receipt of Court's notification.

Representation dated 07.08.2023 of Sri Alok Ranjan, J.M. 1st Class, Gopalganj is hereby disposed of after due consideration.

Representations of the following officers for their transfer/ stay of transfer have been rejected after due consideration:-

- 1. Representation dated 21.07.2023 of Sri Arvind Mishra, J.M. 1st Class, Madhubani.**
- 2. Representation dated 07.08.2023 of Ms. Apurva Nayak, J.M. 1st Class, Kishanganj.**
- 3. Representation dated 07.08.2023 of Ms. Jyoti Chandan, J.M. 1st Class, East Champaran at Motihari.)**

(-) For D. Js. concerned only.


Registrar General